## COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## APPEAL NO. 206 OF 2015 & IA NO. 344 OF 2015

Dated: 12<sup>th</sup> July, 2018

## Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member Hon'ble Mr. S. D. Dubey, Technical Member

## In the matter of:

Damodar Valley Power Consumers Association & Anr. Versus				Appellant(s)
West Bengal Electricity Regula	atory C			Respondent(s)
Counsel for the Appellant(s)	:	Mr. Rajiv Yadav		
Counsel for the Respondent(s)	:	Mr. C. K. Rai for R-1		
		Ms. Anushree Bardhan for R	-2	
		<u>ORDER</u>		

List the matter for hearing on <u>18-07-2018 on Top of the Board</u> as requested by the learned counsel for the parties.

(S. D. Dubey) Technical Member Bn/pr (Justice N. K. Patil) Judicial Member